

(b) the number of plants producing aluminium foil, and

(c) the details of installed capacity and actual production of aluminium foil, plant-wise?

THE MINISTER OF STEEL AND MINES

AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The indigenous production of aluminium foils by and large meets the indigenous demand

(b) and (c) Plantwise details of installed capacity and actual production of aluminium foils during 1989-90 are indicated below:

<i>Sl No</i>	<i>Unit</i>	<i>Installed Capacity</i>	<i>Production during 1989-90</i>
		<i>(in tonnes)</i>	
1	2	3	4
1	Indian Aluminium Company Ltd	4000	4899
2	India Foils	4690	5495
3	PG Foil Ltd	3000	1151
4	Bharat Aluminium Company Ltd	500	187
5	Annapurna Foils Ltd	3000	N A
6	Synthiko Foils Ltd	720	N A

Import of Jumbo Rolls

8338 SHRI P G NARAYANAN Will the Minister of COMMERCE be pleased to state

(a) whether the slitting and confectioning units and the export houses who do not have licences for manufacture of photosensitive goods from imported jumbo rolls are also allowed to import the jumbo rolls of different categories

(b) if so, the criteria and details thereof

(c) whether a unit licensed for manufacture of colour paper of a particular quality is also eligible to import jumbo rolls for which

they are not licensed.

(d) if so, the details thereof, and

(e) the steps taken to ensure that the units not holding a licence under ID & R Act do not indulge in unauthorised production by any other source?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN) (a) to (d) The import of Jumbo Rolls of various types of Photo-sensitive material is allowed under OGL by Actual Users and against additional licences. The additional licences do not bear Actual User condition and are freely transferable. Accordingly the requirement of

having an Industrial Licence for carrying out the slitting/confectioning activity of Jumbo Rolls of Photo-sensitised material is not a pre-requisite while allowing clearance of such goods imported against additional licences. However, the import made against such licences is also subject to conditions of all other relevant Issues, which will become applicable as and when the imported material is put to use.

(e) The IDR Act contains a number of provisions to ensure that unlawful production or slitting/confectioning of jumbo rolls does not take place and that units not holding a licence under the IDR Act do not indulge in unauthorised production. Section 24 of the Act provides for various penalties for contravening or attempting to contravene or abetting the contravention of S. 10 (1), S. 10 (4), S. 11 (1), S. 11 (A), S. 13 (1), S. 29 B (2), S. 29 (B) (2A), S. 29 (B) (2D), S. 29 (B) (2F), S. 29 B (2E), S. 16, S. 18 B (3), S. 18G or any rule contravention of which is punishable under the section. Section 24A of the Act also provides for penalties for false statements

Modernisation of D.S.P.

8339 SHRIM V CHANDRASHEKARA MURTHY Will the Minister of STEEL AND MINES be pleased to state

(a) whether there has been delay in completion of modernisation of Durgapur Steel Plant and if so, the reasons therefor;

(b) whether import cost of equipment has exceeded the cost detailed out in the contract;

(c) whether delays have resulted into additional payments to contractors; and

(d) the details of payments given to Birla Technical Services and M/s. Mannesmann Demag of West Germany for each of the packages till 30th April, 1990 along with the details of progress achieved as per the fixed time schedule?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). No. Sir.

(d) The package-wise details of payment made to M.s. Birla Technical Services (BTS) and M.s Mannesmann Demag Hütten-technik (MDH) of West Germany till 30.4.1990 is as under:

Sl No	Name of Package	Payment made to M/s. BTS (Rs. in crores)	Payment made to M/s. MDH (DM in crores)
1	2	3	4
1	Ram Material Handling	45.87	DM 1.25
2	Sinter Plant	7.15	—
3	Blast Furnace	18.29	DM 1.19
4	Basic Oxygen Furnace	27.95	DM 11.84
Total		99.26 Crs.	DM14.28 Crs.